

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9762/2017

MUSTKEEN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 23-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Dhananjay Garg, AOR
Mr. Abhishek Garg, Adv.
Mr. N. Suresha, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.

Service of alternative arrangement notice is awaited in respect of respondent No.2. However, Registry to issue fresh notice for making alternative arrangement in respect of Respondent No.2.

List again on 5.5.2022.

SAURABH PARTAP SINGH LALER
Registrar

MG